

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA
SONAKPUR HARTHALA & ORS.

Respondent(s)

(IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 75488/2024 - CLARIFICATION/DIRECTION
IA No. 301201/2025 - EXEMPTION FROM APPOINTMENT OF OFFICIAL
TRANSLATOR
IA No. 301192/2025 - EXEMPTION FROM APPOINTMENT OF OFFICIAL
TRANSLATOR
IA No. 148448/2024 - EXEMPTION FROM FILING O.T.
IA No. 163698/2024 - EXEMPTION FROM FILING O.T.
IA No. 191715/2025 - EXEMPTION FROM FILING O.T.
IA No. 243209/2025 - EXEMPTION FROM FILING O.T.
IA No. 251260/2025 - EXEMPTION FROM FILING O.T.
IA No. 288203/2025 - EXEMPTION FROM FILING O.T.
IA No. 292810/2025 - EXEMPTION FROM FILING O.T.
IA No. 301027/2025 - EXEMPTION FROM FILING O.T.
IA No. 326391/2025 - EXEMPTION FROM FILING O.T.
IA No. 326657/2025 - EXEMPTION FROM FILING O.T.
IA No. 19904/2026 - EXEMPTION FROM FILING O.T.
IA No. 213925/2023 - EXEMPTION FROM FILING O.T.
IA No. 75490/2024 - EXEMPTION FROM FILING O.T.
IA No. 261790/2024 - EXEMPTION FROM FILING O.T.
IA No. 301126/2025 - EXEMPTION FROM FILING O.T.
IA No. 301199/2025 - EXEMPTION FROM FILING O.T.
IA No. 20201/2026 - EXEMPTION FROM FILING O.T.
IA No. 73741/2026 - EXEMPTION FROM FILING O.T.
IA No. 146585/2024 - EXEMPTION FROM FILING O.T.
IA No. 210281/2024 - EXEMPTION FROM FILING O.T.
IA No. 190255/2025 - EXEMPTION FROM FILING O.T.
IA No. 251256/2025 - EXEMPTION FROM FILING O.T.
IA No. 255338/2025 - EXEMPTION FROM FILING O.T.
IA No. 301098/2025 - EXEMPTION FROM FILING O.T.
IA No. 326385/2025 - EXEMPTION FROM FILING O.T.
IA No. 326517/2025 - EXEMPTION FROM FILING O.T.
IA No. 326676/2025 - EXEMPTION FROM FILING O.T.
IA No. 19901/2026 - EXEMPTION FROM FILING O.T.
IA No. 162478/2024 - EXEMPTION FROM FILING O.T.
IA No. 261813/2024 - EXEMPTION FROM FILING O.T.
IA No. 288320/2025 - EXEMPTION FROM FILING O.T.
IA No. 300473/2025 - EXEMPTION FROM FILING O.T.
IA No. 20195/2026 - EXEMPTION FROM FILING O.T.

IA No. 73732/2026 - EXEMPTION FROM FILING O.T.
IA No. 194241/2024 - EXEMPTION FROM FILING O.T.
IA No. 102294/2025 - EXEMPTION FROM FILING O.T.
IA No. 190056/2025 - EXEMPTION FROM FILING O.T.
IA No. 249449/2025 - EXEMPTION FROM FILING O.T.
IA No. 254967/2025 - EXEMPTION FROM FILING O.T.
IA No. 288317/2025 - EXEMPTION FROM FILING O.T.
IA No. 301040/2025 - EXEMPTION FROM FILING O.T.
IA No. 301329/2025 - EXEMPTION FROM FILING O.T.
IA No. 326514/2025 - EXEMPTION FROM FILING O.T.
IA No. 326666/2025 - EXEMPTION FROM FILING O.T.
IA No. 19899/2026 - EXEMPTION FROM FILING O.T.
IA No. 73792/2026 - EXEMPTION FROM FILING O.T.
IA No. 154249/2024 - EXEMPTION FROM FILING O.T.
IA No. 261799/2024 - EXEMPTION FROM FILING O.T.
IA No. 20191/2026 - EXEMPTION FROM FILING O.T.
IA No. 224728/2023 - EXEMPTION FROM FILING O.T.
IA No. 99621/2024 - EXEMPTION FROM FILING O.T.
IA No. 150425/2024 - EXEMPTION FROM FILING O.T.
IA No. 190052/2025 - EXEMPTION FROM FILING O.T.
IA No. 249429/2025 - EXEMPTION FROM FILING O.T.
IA No. 254951/2025 - EXEMPTION FROM FILING O.T.
IA No. 288206/2025 - EXEMPTION FROM FILING O.T.
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IA No. 301305/2025 - EXEMPTION FROM FILING O.T.
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IA No. 326662/2025 - EXEMPTION FROM FILING O.T.
IA No. 261795/2024 - EXEMPTION FROM FILING O.T.
IA No. 299975/2025 - EXEMPTION FROM FILING O.T.
IA No. 301135/2025 - EXEMPTION FROM FILING O.T.
IA No. 73747/2026 - EXEMPTION FROM FILING O.T.
IA No. 148180/2022 - EXEMPTION FROM FILING O.T.
IA No. 26845/2023 - INTERVENTION APPLICATION
IA No. 194294/2024 - INTERVENTION/IMPLEADMENT
IA No. 225852/2024 - INTERVENTION/IMPLEADMENT
IA No. 261793/2024 - INTERVENTION/IMPLEADMENT
IA No. 13658/2025 - INTERVENTION/IMPLEADMENT
IA No. 45176/2025 - INTERVENTION/IMPLEADMENT
IA No. 188200/2025 - INTERVENTION/IMPLEADMENT
IA No. 301134/2025 - INTERVENTION/IMPLEADMENT
IA No. 102/2026 - INTERVENTION/IMPLEADMENT
IA No. 20202/2026 - INTERVENTION/IMPLEADMENT
IA No. 73746/2026 - INTERVENTION/IMPLEADMENT
IA No. 92650/2026 - INTERVENTION/IMPLEADMENT
IA No. 148160/2023 - INTERVENTION/IMPLEADMENT
IA No. 202430/2023 - INTERVENTION/IMPLEADMENT
IA No. 148447/2024 - INTERVENTION/IMPLEADMENT
IA No. 163695/2024 - INTERVENTION/IMPLEADMENT
IA No. 194283/2024 - INTERVENTION/IMPLEADMENT
IA No. 216859/2024 - INTERVENTION/IMPLEADMENT
IA No. 298994/2024 - INTERVENTION/IMPLEADMENT
IA No. 45048/2025 - INTERVENTION/IMPLEADMENT

IA No. 187271/2025 - INTERVENTION/IMPLEADMENT
IA No. 191714/2025 - INTERVENTION/IMPLEADMENT
IA No. 243205/2025 - INTERVENTION/IMPLEADMENT
IA No. 251259/2025 - INTERVENTION/IMPLEADMENT
IA No. 288202/2025 - INTERVENTION/IMPLEADMENT
IA No. 292809/2025 - INTERVENTION/IMPLEADMENT
IA No. 301025/2025 - INTERVENTION/IMPLEADMENT
IA No. 326390/2025 - INTERVENTION/IMPLEADMENT
IA No. 326656/2025 - INTERVENTION/IMPLEADMENT
IA No. 328936/2025 - INTERVENTION/IMPLEADMENT
IA No. 19903/2026 - INTERVENTION/IMPLEADMENT
IA No. 92648/2026 - INTERVENTION/IMPLEADMENT
IA No. 138953/2023 - INTERVENTION/IMPLEADMENT
IA No. 202413/2023 - INTERVENTION/IMPLEADMENT
IA No. 213924/2023 - INTERVENTION/IMPLEADMENT
IA No. 162479/2024 - INTERVENTION/IMPLEADMENT
IA No. 194260/2024 - INTERVENTION/IMPLEADMENT
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IA No. 268243/2024 - INTERVENTION/IMPLEADMENT
IA No. 40908/2025 - INTERVENTION/IMPLEADMENT
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IA No. 300506/2025 - INTERVENTION/IMPLEADMENT
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IA No. 20198/2026 - INTERVENTION/IMPLEADMENT
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IA No. 73799/2026 - INTERVENTION/IMPLEADMENT
IA No. 86081/2023 - INTERVENTION/IMPLEADMENT
IA No. 165585/2023 - INTERVENTION/IMPLEADMENT
IA No. 211603/2023 - INTERVENTION/IMPLEADMENT
IA No. 241917/2023 - INTERVENTION/IMPLEADMENT
IA No. 194244/2024 - INTERVENTION/IMPLEADMENT
IA No. 210279/2024 - INTERVENTION/IMPLEADMENT
IA No. 261372/2024 - INTERVENTION/IMPLEADMENT
IA No. 28581/2025 - INTERVENTION/IMPLEADMENT
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IA No. 40359/2023 - INTERVENTION/IMPLEADMENT
IA No. 154335/2023 - INTERVENTION/IMPLEADMENT
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IA No. 227034/2023 - INTERVENTION/IMPLEADMENT
IA No. 146584/2024 - INTERVENTION/IMPLEADMENT

IA No. 154251/2024 - INTERVENTION/IMPLEADMENT
IA No. 205996/2024 - INTERVENTION/IMPLEADMENT
IA No. 261268/2024 - INTERVENTION/IMPLEADMENT
IA No. 261812/2024 - INTERVENTION/IMPLEADMENT
IA No. 18953/2025 - INTERVENTION/IMPLEADMENT
IA No. 222571/2025 - INTERVENTION/IMPLEADMENT
IA No. 300106/2025 - INTERVENTION/IMPLEADMENT
IA No. 20192/2026 - INTERVENTION/IMPLEADMENT
IA No. 73730/2026 - INTERVENTION/IMPLEADMENT
IA No. 152974/2023 - INTERVENTION/IMPLEADMENT
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IA No. 225114/2023 - INTERVENTION/IMPLEADMENT
IA No. 120400/2024 - INTERVENTION/IMPLEADMENT
IA No. 194238/2024 - INTERVENTION/IMPLEADMENT
IA No. 197784/2024 - INTERVENTION/IMPLEADMENT
IA No. 247744/2024 - INTERVENTION/IMPLEADMENT
IA No. 18592/2025 - INTERVENTION/IMPLEADMENT
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IA No. 19897/2026 - INTERVENTION/IMPLEADMENT
IA No. 73723/2026 - INTERVENTION/IMPLEADMENT
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IA No. 18538/2023 - INTERVENTION/IMPLEADMENT
IA No. 152968/2023 - INTERVENTION/IMPLEADMENT
IA No. 210089/2023 - INTERVENTION/IMPLEADMENT
IA No. 192917/2024 - INTERVENTION/IMPLEADMENT
IA No. 197781/2024 - INTERVENTION/IMPLEADMENT
IA No. 237210/2024 - INTERVENTION/IMPLEADMENT
IA No. 261798/2024 - INTERVENTION/IMPLEADMENT
IA No. 15255/2025 - INTERVENTION/IMPLEADMENT
IA No. 79239/2025 - INTERVENTION/IMPLEADMENT
IA No. 220141/2025 - INTERVENTION/IMPLEADMENT
IA No. 301153/2025 - INTERVENTION/IMPLEADMENT
IA No. 19894/2026 - INTERVENTION/IMPLEADMENT
IA No. 20189/2026 - INTERVENTION/IMPLEADMENT
IA No. 25664/2026 - INTERVENTION/IMPLEADMENT
IA No. 73785/2026 - INTERVENTION/IMPLEADMENT
IA No. 201307/2022 - INTERVENTION/IMPLEADMENT
IA No. 152963/2023 - INTERVENTION/IMPLEADMENT
IA No. 210088/2023 - INTERVENTION/IMPLEADMENT
IA No. 150424/2024 - INTERVENTION/IMPLEADMENT
IA No. 192911/2024 - INTERVENTION/IMPLEADMENT
IA No. 194297/2024 - INTERVENTION/IMPLEADMENT

IA No. 230005/2024 - INTERVENTION/IMPLEADMENT
IA No. 14808/2025 - INTERVENTION/IMPLEADMENT
IA No. 54461/2025 - INTERVENTION/IMPLEADMENT
IA No. 190051/2025 - INTERVENTION/IMPLEADMENT
IA No. 216548/2025 - INTERVENTION/IMPLEADMENT
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IA No. 254947/2025 - INTERVENTION/IMPLEADMENT
IA No. 288205/2025 - INTERVENTION/IMPLEADMENT
IA No. 301035/2025 - INTERVENTION/IMPLEADMENT
IA No. 301300/2025 - INTERVENTION/IMPLEADMENT
IA No. 326508/2025 - INTERVENTION/IMPLEADMENT
IA No. 326661/2025 - INTERVENTION/IMPLEADMENT
IA No. 16710/2026 - INTERVENTION/IMPLEADMENT
IA No. 19955/2026 - INTERVENTION/IMPLEADMENT
IA No. 25293/2026 - INTERVENTION/IMPLEADMENT
IA No. 152959/2023 - INTERVENTION/IMPLEADMENT
IA No. 208355/2023 - INTERVENTION/IMPLEADMENT
IA No. 218459/2023 - INTERVENTION/IMPLEADMENT
IA No. 82938/2024 - INTERVENTION/IMPLEADMENT
IA No. 224725/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 3744/2024 (III-A)
IA No. 109449/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 3745/2024 (III-A)
IA No. 34059/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 168539/2022 - EXEMPTION FROM FILING O.T.
IA No. 180649/2023 - INTERVENTION/IMPLEADMENT

C.A. No. 3746/2024 (III-A)
IA No. 185475/2022 - EXEMPTION FROM FILING O.T.
IA No. 54457/2025 - INTERVENTION/IMPLEADMENT
IA No. 43323/2025 - INTERVENTION/IMPLEADMENT
IA No. 206426/2024 - INTERVENTION/IMPLEADMENT
IA No. 180063/2024 - INTERVENTION/IMPLEADMENT
IA No. 180631/2023 - INTERVENTION/IMPLEADMENT
IA No. 180615/2023 - INTERVENTION/IMPLEADMENT
IA No. 72809/2023 - INTERVENTION/IMPLEADMENT
IA No. 215974/2025 - INTERVENTION/IMPLEADMENT

SLP(C) No. 15296/2024 (XI)
IA No.142599/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.142600/2024-EXEMPTION FROM FILING O.T.
IA No. 142599/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 142600/2024 - EXEMPTION FROM FILING O.T.

Date : 18-05-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. James P. Thomas, AOR
Mr. Ravi Sagar, Adv.
Ms. Glorina George, Adv.
Mr. Cebin Mathew, Adv.

Mr. Rajiv Tyagi, AOR

Ms. Aishwaya Bhati, A.S.G.
Mr. Harish Pandey, AOR
Ms. Poornima Singh, Adv.

For Respondent(s) Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.
Ms. Nidhi, Adv.

Mr. G. C. Verma, Sr. Adv.
Mr. Mukesh Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR

Mr. Narendra Kumar, Adv.
Mr. A. K. Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Hosiyar Singh Yadav, Adv.
Mr. Dharmala Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. Arun Kumar Yadav, Adv.
Mrs. Ranjana Pathak, Adv.

Mr. Vishwa Pal Singh, AOR
Mr. Srikant Singh, Adv.
Mr. Anurag Pandey, Adv.
Mr. Deepak Nagar, Adv.
Mr. Shivom Garg, Adv.
Mr. Lakhsya Singh, Adv.
Mr. Paras Chaubey, Adv.
Mr. Amit Kumar, Adv.

Mr. Sanjay Kumar Tyagi, AOR
Mr. Dhurva Shankar Mishra , AOR

Mr. Prashant Shukla, Adv.
Mr. Suyash Srivastava, Adv.

Mr. Giridhar Upadhayay, Adv.
Mr. Vinayak Sharma, Adv.
Ms. Savita Singh, Adv.
Mr. Satyajeet Kumar, AOR
Mr. Abhishek Tiwari, Adv.

Mr. Bibek Tripathi, Adv.
Mr. Akshat Srivastava, AOR
Mr. Y. Lokesh, Adv.
Mr. Pankaj Mishra, Adv.

Mr. Shiv Sagar Tiwari, AOR
Mr. Keshav Choudhary, Adv.
Mr. Dharendra Kumar, Adv.
Mr. Naresh Kumar Sharma, Adv.
Ms. Aakanksha Tiwari, Adv.
Ms. Preeti Chauhan, Adv.
Ms. Nazish Fatima, Adv.
Mr. Daleep Singh, Adv.
Mrs. Maneesha Pathak, Adv.

Mr. Alok Sinha, Adv.
Mr. Satya Mitra, AOR

Dr. Vinod Kumar Tewari, AOR
Mr. Bhoopesh Pandey, Adv.
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Manindra Dubey, Adv.
Mr. Sudhakar Dubey, Adv.
Ms. Saumya Mishra, Adv.
Mr. Sk Warish Ali, Adv.

Mr. Shashank Tripathi, AOR
Mr. Anurag Bhardwaj, Adv.
Mr. Anand Kumar V, Adv.
Mr. Aditya Kishor Tyagi, Adv.

Mr. Narendra Kumar, Adv.
Mr. A. K. Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Hosiyar Singh Yadav, Adv.
Mr. Dharmala Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. Arun Kumar Yadav, Adv.
Mrs. Ranjana Pathak, Adv.

Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.
Ms. Nidhi, Adv.

Mr. Bibek Tripathi, Adv.
Mr. P. Srinivasan, AOR

Mr. Amrendra Kumar Mehta, AOR
Dr. (maj) Raj Kishor Kumar, Adv.
Ms. Pallavi Daem, Adv.
Ms. Gunjan Kumari, Adv.

Mr. Narendra Kumar, Adv.
Mr. A K Yadav, Adv.
Dr. Hosiyar Singh Yadav, Adv.
Mr. Dharmala Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. Arun Kumar Yadav, Adv.
Ms. Ranjana Pathak, Adv.
Mrs. Ranjana Pathak, Adv.
Mr. Sumant Datt, AOR
Mr. Satya Prakash Narain Tripathi, Adv.

Mr. Prashant Shukla, Adv.
Mr. Suyash Srivastava, Adv.
Mr. Giridhar Upadhyay, Adv.
Mr. Vinayak Sharma, Adv.
Ms. Savita Singh, Adv.
Mr. Satyajeet Kumar, AOR
Mr. Abhishek Tiwari, Adv.

Mr. Hanumant Singh, Adv.
Mr. Sachin Singh, Adv.
Mr. Prathvi Raj Chauhan, AOR

Mr. Randhir Kumar Ojha, AOR

Mr. Chand Qureshi, AOR
Mr. Gaurav Yadava, Adv.
Mr. Vijay Kumar, Adv.
Mr. Sundeep Pandhi, Adv.
Mr. Syed Mazahir Hussain Chishty, Adv.
Mr. Ghanshyam Bhati, Adv.
Mr. Naresh Kumar Sharma, Adv.
Mr. Kranthi Kumar Deverkonda, Adv.
Mr. Eresh Roshan Swain, Adv.

Mr. Jeewesh Prakash, AOR
Mrs. Ritu Dubey, Adv.
Mr. Sankalp Srivastava, Adv.
Mr. Rishabh Dubey, Adv.

Mr. Sriram P., AOR
Mr. A.k.yadav, Adv.
Mr. Dharmala Yadav, Adv.
Mr. Abhishek Chakraborty, Adv.
Dr. Hosiyar Singh Yadav, Adv.
Ms. Papuja Sani, Adv.
Mr. Velmurugan T, Adv.
Mr. P Raja, Adv.

Mr. G. C. Verma, Sr. Adv.
Mr. Mukesh Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 27.11.2026.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)